IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-196(PB)/2017

IN THE MATTER OF:

Usha Holding LLC And Mr. Atul BhataraPetitioners

SECTION:

UNDER SECTION 8 & 9 OF IBC, 2016

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

Mr. Virendra Ganda, Senior Advocate

Ms. Shreya Sircar, Advocate

For the Respondent(s)

Mr. Rohit K. Aggarwal & Ms. Rekha Dwivedi, Advocates

ORDER

Arguments heard. Order reserved.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

-54-

(DEEPÄ KRISHAN) (MEMBER TECHNICAL)

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12.09.2017 VINEET